NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **18.11.2026** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE)**
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 600/2026 For Exemption IA No. 1701 & 1703/2026	Ravindranath Narayana Rao, Liquidator of Alpine Wineries Pvt Ltd	Mr. S Vedhavel	
2.	Comp App (AT) (CH) No. 121/2026 For Condone Delay IA No. 1754/2026 For Stay IA No. 1755/2026	Captain Parvataneni Venkata Krishna Mohan & 5 Ors. Vs Seaways Shipping and Logistics Ltd & 10 Ors.	Mr. Y Suryanarayana	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	M/s. Gunasri MP	Mr. ML Ganesh- R1 Mr. Ravindra Beleyur, RP/R2

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 1743/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Direction IA No.1095/2023 & 1260/2024 **(Interim Order)**	P Mohanraj & 2 Ors. Vs Axis Bank Ltd & 7 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti R1 Mr. V Mahesh- R3 Mr. Vipin Warrier R4 Mr. Rohan Rajasekaran R7

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**